



# MEGHALAYA LEGISLATIVE ASSEMBLY

MAHATMA GANDHI ROAD  
SHILLONG - 793001

[www.megassembly.gov.in](http://www.megassembly.gov.in)

## Bulletin Part - I

### AUTUMN SESSION FRIDAY, SEPTEMBER 6, 2019

The House met at 10 a.m. and sat till 02.10 p.m.

The day was allotted for Government Business.

#### 1. NATIONAL ANTHEM:

National Anthem was played.

2. The Deputy Speaker announced the Report of the Business Advisory Committee under Rule 230 of the Rules of Procedure and Conduct of Business.

3. Shri PRESTONE TYNSONG, Deputy Chief Minister in-charge Parliamentary Affairs moved "*That this House agrees to the allocation of time proposed by the Business Advisory Committee in regard to the various items of Business for the Current Session*".

#### 4. PANEL OF CHAIRMEN:

The Deputy Speaker announced the name of Members nominated by him to the Panel of Chairmen under Rule 9 (1):

- |                                    |   |     |
|------------------------------------|---|-----|
| (i) Shri Renikton Lyngdoh Tongkhar | - | MLA |
| (ii) Shri Marcuise D. Marak        | - | MLA |
| (iii) Shri Marthon Sangma          | - | MLA |

5. Shri METBAH LYNGDOH, Minister in-charge Tourism laid the Annual Report of the Meghalaya Tourism Development Corporation Limited for the year 2015-2016 & 2016-2017.

6. Shri JAMES P. K. SANGMA, Minister in-charge Food & Civil Supplies & Consumer Affairs laid the Annual Report of the Meghalaya State Food Commission for the year 2017-18.
7. Shri CONRAD K. SANGMA, Chief Minister in-charge Mining & Geology laid the 37<sup>th</sup> Annual Report of the Meghalaya Mineral Development Corporation Ltd. for the year 2017-18.
8. Shri CONRAD K. SANGMA, Chief Minister in-charge Finance presented the Supplementary Demands for Grants and Supplementary Appropriation for the year 2019-20.
9. Shri PRESTONE TYNSONG, Deputy Chief Minister in-charge Parliamentary Affairs introduced The Legislative Assembly of Meghalaya (Members' Pension & Allowances) (Amendment) Bill, 2019.
10. Shri PRESTONE TYNSONG, Deputy Chief Minister in-charge Parliamentary Affairs introduced The Legislative Assembly of Meghalaya (Members' Salaries & Allowances) (Amendment) Bill, 2019.
11. Shri LAHKMEN RYMBUI, Minister in-charge Education introduced The Meghalaya Private Universities (Regulation of Establishment and Maintenance) Bill, 2019.
12. Shri LAHKMEN RYMBUI, Minister in-charge Education introduced The CMJ University (Amendment) Bill, 2019.
13. Shri LAHKMEN RYMBUI, Minister in-charge Education introduced The Techno Global University (Amendment) Bill, 2019.
14. Shri LAHKMEN RYMBUI, Minister in-charge Education introduced The University of Science & Technology (Amendment) Bill, 2019.
15. Shri LAHKMEN RYMBUI, Minister in-charge Education introduced The Institute of Chartered Financial Analyst of India (Amendment) Bill, 2019.

16. Shri LAHKMEN RYMBUI, Minister in-charge Education introduced The Mahatma Gandhi University (Amendment) Bill, 2019.
17. Shri LAHKMEN RYMBUI, Minister in-charge Education introduced The Martin Luther Christian University (Amendment) Bill, 2019.
18. Shri LAHKMEN RYMBUI, Minister in-charge Education introduced The William Carey University (Amendment) Bill, 2019.
19. Shri LAHKMEN RYMBUI, Minister in-charge Education introduced The Maharashtra Institute of Technology of Meghalaya (Amendment) Bill, 2019.
20. Shri BANTEIDOR LYNGDOH, Minister in-charge Agriculture and Farmers' Welfare introduced The Meghalaya Farmers' (Empowerment) Commission Bill, 2019.
21. Shri PRESTONE TYNSONG, Deputy Chief Minister in-charge Labour introduced The Meghalaya Building and other Construction Workers Welfare Board Bill, 2019.
22. Shri CONRAD K. SANGMA, Chief Minister in-charge ERTS introduced The Meghalaya Electricity Duty (Amendment and Validation) Bill, 2019.
23. Shri CONRAD K. SANGMA, Chief Minister in-charge ERTS introduced The Court Fees (Meghalaya Amendment) Bill, 2019.
24. Shri CONRAD K. SANGMA, Chief Minister in-charge ERTS introduced The Meghalaya Compulsory Registration of Marriage (Amendment) Bill, 2019.
25. Shri CONRAD K. SANGMA, Chief Minister in-charge ERTS introduced The Meghalaya Regulation of the Game of Arrow Shooting and Sale of Teer Tickets (Amendment) Bill, 2019.
26. Shri LAHKMEN RYMBUI, Minister in-charge Forest and Environment introduced The Meghalaya Forest Regulation (Amendment) Bill, 2019.

**27. OBITUARY REFERENCES:**

Rich obituary references and glowing tributes were paid on the passing away of (L) Dr. Donkumar Roy, (L) Shri Arun Jaitley, (L) Smti Sushma Swaraj, (L) Shri Michael T. Sangma, (L) Smti Shiela Dixit, (L) Manohar Parrikar, (L) Channabasappa Sathyappa Shivalli, (L) Dilip Sarkar, (L) Holkhomang Haokip, (L) Bhima Mandavi, (L) Karingozhakkal Mani Mani, (L) Bed Prakash Agarwalla, (L) Duti Krushna Panda, (L) Tirong Aboh, (L) Mani Kumar Subba, (L) Lalrinchhana, (L) P. B. Rosanga, (L) Ram Chandra Paswan, (L) Sudini Jaipal Reddy, (L) Sarat Saikia, (L) Dr. Jagannath Mishra, (L) Akhilesh Singh and (L) Babulal Gaur Yadav.

Hon'ble Members who paid tribute were Shri Conrad K. Sangma, Hon'ble Chief Minister, Dr. Mukul Sangma, Leader of Opposition, Shri A. L. Hek, Minister, Dr. M. Ampareen Lyngdoh, Shri Sanbor Shullai, Shri Zenith Sangma, Shri Metbah Lyngdoh, Minister, Shri P.T. Sawkmie, Shri Adelbert Nongrum, Shri Hamlet Dohling, Minister, Shri Nujorki Sungoh, Shri Rakkam A. Sangma, Shri Lambor Malngiang, Shri George B. Lyngdoh, Shri Lahkmen Rymbui, Minister, Shri Saleng A. Sangma, Smti Miani D. Shira and Shri H. M. Shangpliang.

**28. ADJOURNMENT:**

Since there was no more Business to be transacted, the House was adjourned till 10 a.m. on Monday, the 9<sup>th</sup> September, 2019.



**Dr. Andrew Simons,  
Commissioner & Secretary  
Meghalaya Legislative Assembly**

**NO.MLA/BLT/AUTUMN/1.,**

**Dated Shillong, the 6<sup>th</sup> September, 2019.**

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